### LOK SABHA

# UNSTARRED QUESTION No. 3379 TO BE ANSWERED ON 9<sup>th</sup> August, 2021

## **Review of Pipeline Projects**

3379. SHRI ANIL FIROJIYA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any steps have been taken to make India self-reliant in pipeline project and if so, the details thereof;
- (b) whether any State-wise review has been done for this purpose; and
- (c) if so, the details thereof and if not, the reasons therefor?

### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (c) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to entities for laying of natural gas pipelines as per PNGRB Act, 2006. As on 31.03.2021, Petroleum and Natural Gas Regulatory Board (PNGRB) has authorized approximately 33,764 Km Natural Gas Pipeline Network across the country with the aim to create a national gas grid and increase the availability of natural gas across the country. 19,998 km of Natural Gas pipeline (including sub-transmission pipeline & tie in connectivity pipeline) are operational and 15,369 km are under various stages of construction. Government monitors the progress of pipeline projects regularly.

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